

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1688  
ANSWERED ON:22.08.2012  
INCLUSION OF DISABLED CHILDREN UNDER RTE ACT  
Sivasami Shri C.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is considering to include disabled children under the Right of Children to Free and Compulsory Education Act, 2009;
- (b) if so, the details thereof; and
- (c) the steps taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (c) The Right of Children to Free and Compulsory Education Act, 2009 has been amended by inclusion of 'children with disabilities' in the category of disadvantaged groups. The amendment has been notified on 20th June, 2012. Inclusive Education (IE) component of SSA enables children with disabilities to acquire elementary education, through provision for aids and appliances, resource teachers, teacher training and if required, home based education for the severely disabled.